

National Company Law Tribunal

Allahabad Bench

CP NO. 102/ND/2011

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.06.2017

NAME OF THE COMPANY: Kashipur Rice Mills Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/S 397/398 of Companies act of 1956.

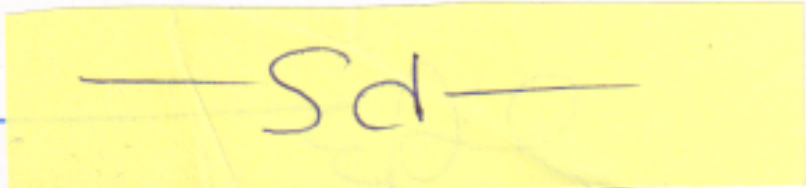
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	B. K. BASPAI	Advocate	Petitioner	P/L Bapn
<u>2.</u>	SAURABH ADHUKARY	ADVOCATE	RESPONDENT No. 3	

Order dated 01.01.2017 in the matter CP NO 102/ND/2011 Kashipur Rice Mills Pvt Ltd

Parties are represented by their respective counsel. It is stated that an appeal is still pending before Lucknow Bench of Allahabad High court.

Hence the matter be listed on 17.07.2017

01.06.2017


(H.P. CHATURVEDI, MEMBER (Judicial))